

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD

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Original Application No. 1194 of 2000

Tuesday, this the 26<sup>th</sup> day of October, 2006

Hon'ble Mr. Justice Khem Karan, V.C.  
Hon'ble Mr. P.K. Chatterji, Member (A)

Dr. G.P. Shukla, Son of Late M.C. Shukla, Senior Scientist (Plant Breeding), Indian Grassland & Fodder Research Institute, Jhansi.

Applicant

By Advocate Dr. H.N. Tripathi

Versus

1. Union of India through the Director General Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
2. Director, Indian Grassland & Fodder Research Institute, Jhansi.
3. Chairman, Agricultural Scientists Recruitment Board, Krishi Anusandhan Bhawan, Pusa, New Delhi.
4. Dr. (Mrs.) S. Padmaja Rao, Senior Scientist (Plant Physiology), Directorate of Rice Research, Rajendra Nagar, Hyderabad.

Respondents

By Advocate Shri N.P. Singh

ORDER

Justice Khem Karan, Vice Chairman

None appears for the applicant-Dr. G.P. Shukla. Shri N.P. Singh is present for the respondents. Shri Singh has stated that this O.A. has become infructuous and may be dismissed, as such, respondent no.4 whose appointment is under challenge has since been repatriated to his parent department. He states that it was



tenure assignment and after completing the tenure, the respondent  
no.4 has <sup>been</sup> sent back to his parent department. None appears for the  
applicant to ~~controve~~ these facts. So, the O.A. is dismissed as  
infructuous.

Member (A)

/M.M./

Vice Chairman